

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S) (CIVIL) NO(S). 756/2022

ARUN MUTHUVEL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 181650/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 19266/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 181569/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 179193/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 4734/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 78519/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 179058/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 205942/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 197034/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 50195/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 26763/2024 - CLARIFICATION/DIRECTION
 IA No. 50391/2023 - CLARIFICATION/DIRECTION
 IA No. 30306/2024 - CLARIFICATION/DIRECTION
 IA No. 235190/2023 - INTERVENTION APPLICATION
 IA No. 181719/2022 - INTERVENTION/IMPLEADMENT
 IA No. 50188/2023 - INTERVENTION/IMPLEADMENT
 IA No. 26533/2024 - INTERVENTION/IMPLEADMENT
 IA No. 19264/2023 - INTERVENTION/IMPLEADMENT
 IA No. 78516/2023 - INTERVENTION/IMPLEADMENT
 IA No. 173949/2022 - INTERVENTION/IMPLEADMENT
 IA No. 205941/2022 - INTERVENTION/IMPLEADMENT
 IA No. 169226/2022 - INTERVENTION/IMPLEADMENT
 IA No. 50390/2023 - INTERVENTION/IMPLEADMENT
 IA No. 31514/2024 - INTERVENTION/IMPLEADMENT
 IA No. 150600/2022 - INTERVENTION/IMPLEADMENT
 IA No. 196980/2022 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 931/2022 (X)
 (FOR EXEMPTION FROM FILING O.T. ON IA 157886/2022)

W.P.(C) No. 1316/2023 (X)
 (FOR INTERVENTION APPLICATION ON IA 87321/2024
 FOR INTERVENTION APPLICATION ON IA 88195/2024

W.P.(C) No. 67/2024 (X)

W.P.(C) No. 1129/2022 (X)
 (IA No. 4519/2023 - GRANT OF INTERIM RELIEF

IA No. 4523/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 42/2023 (X)

**(IA No. 8968/2023 - APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT
IA No. 14205/2023 - APPROPRIATE ORDERS/DIRECTIONS)**

W.P.(C) No. 164/2023 (X)

**(FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 6951/2024
IA No. 6951/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT)**

W.P.(C) No. 522/2023 (X)

**(FOR GRANT OF INTERIM RELIEF ON IA 102555/2023
IA No. 102555/2023 - GRANT OF INTERIM RELIEF)**

W.P.(C) No. 487/2023 (X)

**(IA No. 90140/2023 - GRANT OF INTERIM RELIEF
IA No. 46807/2024 - INTERVENTION/IMPLEADMENT
IA No. 23072/2024 - INTERVENTION/IMPLEADMENT
IA No. 22690/2024 - INTERVENTION/IMPLEADMENT
IA No. 265857/2023 - INTERVENTION/IMPLEADMENT)**

W.P.(C) No. 830/2023 (X)

**(IA No. 28166/2024 - CLARIFICATION/DIRECTION
IA No. 28165/2024 - INTERVENTION/IMPLEADMENT
IA No. 207585/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 161812/2023 - STAY APPLICATION)**

W.P.(C) No. 238/2024 (X)

(IA No. 87919/2024 - APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT)

W.P.(C) No. 380/2024 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 331/2024 (X)

(FOR ADMISSION)

Date : 30-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For PARTY (s)

Mr. Mayank Pandey, AOR

Mr. Ashish Kumar Pandey, Adv.

Ms. Anjesh Dahiya, Adv.

Mr. Nalin Tripathi, Adv.

Mr. Nishank Tripathi, Adv.

Mr. Nischal Tripathi, Adv.

Mr. Mrinmai Sagar, Adv.
Ms. Neelam Singh, AOR

Mr. Akshat Srivastava, AOR

M/S. Radiam Law, AOR
Ms. Jayna Kothari, Sr. Adv.
Ms. Aparna Mehrotra, Adv.
Mr. Raghav Gupta, Adv.

Ms. Mohini Priya, AOR

Mr. Nakul Dewan, Sr. Adv.
Ms. Neeha Nagpal, Adv.
Mr. Malak Manish Bhatt, AOR
Ms. Supriya Julka, Adv.
Ms. Samridhi, Adv.

Ms. Bhawana Pandey, Adv.
Mr. B S Rajesh Agrajit, Adv.
Mr. Jaspreet Singh Rai, Adv.
Mrs. Sukhdeep Kaur, Adv.
Ms. Priya Nagar, Adv.
Mr. Shyamal Kumar, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. Amrish Kumar, AOR
Mrs. Aishwarya Bhati, A.S.G.
Mr. Rajat Nair, Adv.
Mrs. Chitrangada Rashtrawara, Adv.
Mr. Ketan Paul, Adv.
Ms. Riddhi Jad, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Mayank Pandey, Adv.
Mr. Arkaj Kumar, Adv.
Ms. S. Mehta, Adv.

Ms. Jayna Kothari, Sr. Adv.
Mr. Rohit Sharma, Adv.
Mr. Nikhil Purohit, Adv.
Mr. Jatin Lalwani, Adv.
Ms. Aparna Mehrotra, Adv.
Mr. Raghav Gupta, Adv.
Mr. Kumar Dushyant Singh, AOR

Ms. Fauzia Shakil, AOR
Mr. Ravindra Sadanand Chingale, AOR

Ms. Shreya Munoth, AOR
Mr. Gautam Bhatia, Adv.
Ms. Sitamsini Cherukamalli, Adv.

Ms. Ameyavikrama Thanvi , AOR

Mr. Ivan, AOR
Mr. Vivek Mathur, Adv.
Mr. Siddharth Agarwal, Adv.
Mr. Alok K Singh, Adv.

Ms. Manju Sharma, AOR
Ms. Kavya S. Lokande, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Niharika Dwivedi, Adv.
Ms. Manisha Chawla, Adv.
Ms. Madhvi Sawant, Adv.
Ms. Sandhya Sinde, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 10.09.2024 so as to enable the learned senior counsel and learned counsel for the petitioners to prepare a chart of the factual background of each of the petitioners *vis-a-vis* the challenge to the provisions.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)